

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, CHENNAI
(APPELLATE JURISDICTION)**

Company Appeal (AT) (CH) No. 11 of 2021

(Under section 421 of the Companies Act, 2013)

(Arising out of Order dated 2.9.2020 in C.P.No.90/241/HDB/2017

passed by the Hon'ble National Company Law Tribunal, Bench, Hyderabad

In the matter of:

1. Anjana Sanghi

Director of Respondent No. 2
Having Residence At:
4-3-352, Bank Street, Putli Bowli, Hyderabad,
Telangana-500 095

2. Swati Sanghi

Managing Director of Respondent No.2
Having Residence At:
4-3-352, Bank Street, Putli Bowli, Hyderabad,
Telangana-500 095

3. Amit Sanghi

Managing Director of Respondent No.2
Having Residence At:
8-2-686/d/1/s/2 Road No.12
Inner Space Furniture Store,
Banjara Hills, Khairatabad, Hyderabad,
Telangana- 500034

... Appellants

V

1. 3A Capital Services Limited

Through Authorised Representative
Having its Registered Office at:
204, 2nd Floor, Sahyog Building,
above Central Bank of India,
S.V. Road Kandivali West, Mumbai,
Maharashtra-400067

..Respondents

2. Sanghi Spinners India Limited

Through Authorised Representative
Having its Registered Office At:
Sanghi Nagar, Koheda Village,
Abdullapurmet Mandal, Ranga Reddy,
Telangana-501-511

3. Sangana Veera Raghava Reddy

Director of Respondent No. 2
Having Residence At:
7-1-395/44 45F-601 B.K. Guda
S.R. Nagar, Hyderabad,
Telangana- 500016

4. Salalith Tottempudi

Director of Respondent No. 2
Having Residence At:
Flat No. 205, Hanging Gardens,
Road No.10, Near Bombay Stores,
Banjara Hills, Hyderabad,
Telangana-500034

5. Kodhaty Chandrasekhar Rao

Director of Respondent No. 2
Having Residence At:
PNo.5, Manasanagar Colony,
Near Uppal Lake, Peerzadiguda,
Gram Panchayat Road, Ranga Reddy, Hyderabad,
Telangana – 500 038

6. Pavan Kumar Samireddipalle

Director of Respondent No. 2
Having Residence At:
22-270/4, Lawyers Colony,
Kattamanchi, Chitoor,
Andhra Pradesh-517 001

7. Viqar Ahmed Shafeeq

Director of Respondent No. 2
Having Residence At:
Flat No. 202, Plot No.14, Kalyan Hema,
Road No.14, Banjara Hills, Hyderabad,
Telangana-500034

8. Deshapaga Rajkumar

Director of Respondent No. 2
Having Residence At:
18-6-579, Laldarwaza, Hyderabad,
Telangana-500065

9. Kavaipatti Ramasubramanyam Govindarajan

Director of Respondent No. 2
Having Residence At:
SSA-4. Sanghi Nagar, Near Sanghi Temple,
Hayathnagar Mandal, Ranga Reddy, Hyderabad,
Telangana -501-511

10. Katika Krishna

Director of Respondent No. 2
Having Residence At:
H. No. 8-21, Srinagar Township Torrur,
Ranga Reddy District, Hyderabad,
Telangana-501511

11. Venkata Ramana Rao Kovvuru

Director of Respondent No. 2
Having Residence At:
Plot No. 583, Vaidehi Nagar Colony,
Telangana-500070

12. Samruddhi Investors Services Private Limited

Through Authorised Representative
Having Registered Office At:
10th Floor, Kataria Arcade, Off SG Highway,
Post: Makarba, Ahmedabad
Gujrat-380051

... Respondents

Present For Appellant : Mr.Y.Suryanarayana, Advocate

ORDER
(VIRTUAL MODE)

Heard the Learned Counsel Mr.Y.Suryanarayana, appearing
for the 'Appellant'.

2. Let notice be issued to the 'Respondent' returnable by 15.4.2021. Let the requisite together with process fee be filed by the 'Appellant's side within three days from today. The 'Appellant' shall provide the Mobile Number(s) and e-mail address of the Respondent. In the event of the Learned counsel for the Appellant providing the aforesaid details, then the Office of the Registry may issue notice to the Respondent.
3. The 'Office of the Registry' is directed to List the matter on 15.4.2021.

[Justice Venugopal M]
Member (Judicial)

[V.P.Singh]
Member (Technical)

7.4.2021

HR